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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(CRL) 1413/2021**

**EXCLUSIVE MOTORS PVT LTD** .....Petitioner

Through: **Mr. Karan Bharihok, Advocate.**

versus

**CENTRAL BUREAU OF INVESTIGATION  
& ORS.**

.....Respondents

Through: **Mr. Ripudaman Bhardwaj, CGSC for  
UOI.**

**Ms. Anubha Bhardwaj, SPP with  
Ms. Mehak Arora, Adv. for CBI.**

**CORAM:**

**HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA**

**ORDER**

% **03.07.2025**

1. Arguments heard.
2. Judgment reserved.

**NEENA BANSAL KRISHNA, J.**

**JULY 3, 2025/R**